

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 221
CP(CAA)/48(AHM)2021
in
CA(CAA)/46(AHM)2021

Order under Section 230-232 Co. Act, 2013

IN THE MATTER OF:

Innovative Healing Systems(Gujarat) Pvt Ltd
Innovative Healing Systems(India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the RD : Mr. Liladhar Sharma, Assistant Director
For the Income Tax
Department : Ms. Kinjal Trivedi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

The Assistant Director Mr. Liladhar Sharma from the office of RD states his office has no objection to the approval of the scheme.

Ms. Kinjal Trivedi appearing for the Income Tax Department states that Income Tax Department has no objection to the approval of the scheme.

The report of OL has already come on record.

Nobody appears for the OL today.

Heard. The order is reserved.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**